

# Parliament Session Alert

## Budget Session: March 16 – May 22, 2012

### Highlights

- ◆ Parliament meets for the Budget Session between March 12 and May 22, 2012. The session will have a recess from March 31 to April 23, 2012. There will be a total of 35 sittings.
- ◆ The President will address Parliament on March 12. The Railways Budget will be presented on March 14. The Economic Survey will be released on March 15. The Union Budget will be presented on March 16, 2012.
- ◆ The agenda for government Bills includes 39 pending Bills for consideration and passing. The Finance Bill, 2012 is listed for introduction, consideration and passing. The government plans to introduce 30 new Bills. We list these below.

### Bills listed for Consideration and Passing

Short Title	Introduced on	Status
The Electronic Delivery of Services Bill, 2011	27 Dec 2011 Lok Sabha	Standing Committee to report within 3 months <i>w.e.f.</i> 5 Jan 2012
The Right of Citizens for Time Bound Delivery of Goods and Services and Redressal of their Grievances Bill, 2011	20 Dec 2011 Lok Sabha	Standing Committee to report by 15 Mar 2012
The Arms (Second Amendment) Bill, 2011	12 Dec 2011 Lok Sabha	Standing Committee to report by 31 Mar 2012
The Enforcement of Security Interest and Recovery of Debts Laws (Amendment) Bill, 2011	12 Dec 2011 Lok Sabha	Not referred to Standing Committee
The North-Eastern Areas (Reorganisation) Amendment Bill, 2011	7 Dec 2011 Lok Sabha	Standing Committee to report by 31 Mar 2012
The Nuclear Safety Regulatory Authority Bill, 2011	7 Sep 2011 Lok Sabha	Standing Committee Report on 6 Mar 2012
The Land Acquisition, Rehabilitation and Resettlement Bill, 2011	7 Sep 2011 Lok Sabha	Standing Committee to report by 12 Mar 2012
The Pension Fund Regulatory and Development Authority Bill, 2011	24 Mar 2011 Lok Sabha	Standing Committee Report on 30 Aug 2011
The Prevention of Bribery of Foreign Public Officials and Officials of Public International Organisations Bill, 2011	25 Mar 2011 Lok Sabha	Standing Committee to report by 31 Mar 2012
The Banking Laws (Amendment) Bill, 2011	22 Mar 2011 Lok Sabha	Standing Committee Report on 13 Dec 2011
The Protection of Women from Sexual Harassment at Workplace Bill, 2010	7 Dec 2010 Lok Sabha	Standing Committee Report on 8 Dec 2011
The Forward Contracts (Regulation) Amendment Bill, 2010	6 Dec 2010 Lok Sabha	Standing Committee Report on 22 Dec 2011
The Judicial Standards and Accountability Bill, 2010	1 Dec 2010 Lok Sabha	Standing Committee Report on 30 Aug 2011
The Dam Safety Bill, 2010	30 Aug 2010 Lok Sabha	Standing Committee Report on 04 Jun 2011
The Constitution (114 <sup>th</sup> Amendment) Bill, 2010 (Increases retirement age of High Court Judges from 62 to 65 years)	25 Aug 2010 Lok Sabha	Standing Committee Report on 9 Dec 2010

Short Title	Introduced on	Status
The Arms (Amendment) Bill, 2010	25 Aug 2010 Lok Sabha	Standing Committee Report on 2 Jun 2011
The Prohibition of Unfair Practices in Technical Educational Institutions, Medical Educational Institutions and University Bill, 2010	3 May 2010 Lok Sabha	Standing Committee Report on 30 May 2011
The Railway Property (Unlawful Possession) Amendment Bill, 2008	18 Dec 2008 Rajya Sabha	Passed by RS on 22 Dec 2011; Pending in LS
The Constitution (108 <sup>th</sup> ) Amendment Bill, 2008 (Women's Reservation Bill)	6 May 2008 Rajya Sabha	Passed by RS on 9 Mar 2010, Pending in LS
The Lokpal and Lokayuktas Bill, 2011	22 Dec 2011 Lok Sabha	Passed by LS on 27 Dec 2011; Pending in RS
The Institute of Technology (Amendment) Bill, 2011	30 Aug 2010 Lok Sabha	Passed by LS on 24 Mar 2011; Pending in RS
The Whistle Blowers Protection Bill, 2011	26 Aug 2010 Lok Sabha	Passed by LS on 27 Dec 2011; Pending in RS
The Educational Tribunals Bill, 2010	3 May 2010 Lok Sabha	Passed by LS on 26 Aug 2010; Pending in RS
The National Institutes of Technology (Amendment) Bill, 2010	15 April 2010 Lok Sabha	Passed by LS on 19 Aug 2011; Pending in RS
The Administrators-General (Amendment) Bill, 2011	18 Aug 2011 Rajya Sabha	Standing Committee Report on 2 Feb 2012
The Border Security Force (Amendment) Bill, 2011	18 Aug 2011 Rajya Sabha	Standing Committee Report on 3 Nov 2011
The Citizenship (Amendment) Bill, 2011	8 Dec 2011 Rajya Sabha	Standing Committee to report by 30 Mar 2012
The Protection of Children from Sexual Offences Bill, 2011	23 Mar 2011 Rajya Sabha	Standing Committee Report on 21 Dec 2011
The Architect (Amendment) Bill, 2010	31 Aug 2010 Rajya Sabha	Standing Committee Report on 24 Jan 2011
The Central Educational Institutions (Reservation in Admission) Amendment Bill, 2010	6 Aug 2010 Rajya Sabha	Standing Committee Report on 25 Feb 2011
The Marriage Laws (Amendment) Bill, 2010	4 Aug 2010 Rajya Sabha	Standing Committee Report on 1 Mar 2011
The Copyright (Amendment) Bill, 2010	19 April 2010 Rajya Sabha	Standing Committee Report on 23 Nov 2010
The Chemical Weapons Convention (Amendment) Bill, 2010	16 Apr 2010 Rajya Sabha	Standing Committee Report on 2 Jul 2010
The Right of Children to Free and Compulsory Education (Amendment) Bill, 2010	16 Apr 2010 Rajya Sabha	Standing Committee Report on 28 June 2010
The National Commission for Heritage Sites Bill, 2009	26 Feb 2009 Rajya Sabha	Standing Committee Report on 23 Nov 2009
The Insurance Laws (Amendment) Bill, 2008	22 Dec 2008 Rajya Sabha	Standing Committee Report on 13 Dec 2011
The Pesticide Management Bill, 2008	21 Oct 2008 Rajya Sabha	Standing Committee Report on 18 Feb 2009
The Motor Vehicles (Amendment) Bill, 2007	15 May 2007 Rajya Sabha	Standing Committee Report on 28 April 2008
The Seeds Bill, 2004	9 Dec 2004 Rajya Sabha	Standing Committee Report on 28 Nov 2006

## Bill listed for Introduction, Consideration and Passing

### Short Title

The Finance Bill, 2012

## Bills listed for Introduction

### Short Title

The Agricultural Bio-Security Bill, 2012  
 The National Co-operative Development Corporation (Amendment) Bill, 2012  
 The Rani Lakshmi Bai Central Agricultural University Bill, 2012  
 The Biotechnology Regulatory Authority of India Bill, 2012  
 The Coal Mines (Conservation and Development) Amendment Bill, 2012  
 The Bureau of Indian Standards (Amendment) Bill, 2012  
 The Legal Metrology (Amendment) Bill, 2012  
 The Competition (Amendment) Bill, 2012  
 The Wildlife (Protection) Amendment Bill, 2012  
 The Constitution (Amendment) Bill, 2012  
 The Piracy Bill, 2012  
 The Public Debt Management Agency of India Bill, 2012  
 The Public Procurement Bill, 2012  
 The Indian Stamp (Amendment) Bill, 2012  
 The Regional Rural Banks (Amendment) Bill, 2012  
 The Micro Finance Institutions (Development and Regulation) Bill, 2012  
 The National Bank for Agriculture and Rural Development (NABARD) (Amendment) Bill, 2012  
 The National Housing Bank (Amendment) Bill, 2012  
 The Small Industries Development Bank of India (Amendment) Bill, 2012  
 The Central Reserve Police Force Bill, 2012  
 The North Eastern Areas (Reorganization and Other Related Laws) (Amendment) Bill, 2012  
 The Engineers Bill, 2012  
 The Anand Marriage (Amendment) Bill, 2012  
 The Tamil Nadu Legislative Council (Amendment) Bill, 2012  
 The Emigration Management Bill, 2012  
 The Indecent Representation of Women (Prohibition) Amendment Bill, 2012  
 The National Sports Development Bill, 2012  
 The Constitution (Scheduled Castes) Orders (Amendment) Bill, 2012  
 The Rights of Persons with Disabilities Bill, 2012  
 The Prohibition of Employment as Manual Scavengers and Their Rehabilitation Bill, 2012

Sources: Bulletins of Lok Sabha and Rajya Sabha, PIB, PRS.

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